

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 25/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Umed Singh Narwal  
V/s.  
M/s. Dolphin Offshore Enterprises (India) Ltd.

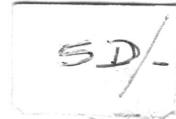
SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
5 to 9	Subra Karmakar	Advocate for Respondent	
11	Satendra Kumar	Adv for Petitioner	

Common Order

CP No.24/ I&BP/NCLT/MB/MAH/2017  
CP No.25/ I&BP/NCLT/MB/MAH/2017  
CP No.26/ I&BP/NCLT/MB/MAH/2017  
CP No.27/ I&BP/NCLT/MB/MAH/2017  
CP No.28/ I&BP/NCLT/MB/MAH/2017

For having both the parties reported that they will file Terms of Settlement in  
between them by tomorrow i.e. 1.3.2017, at their request, list this matter for hearing  
on 1.3.2017.



B.S.V. PRAKASH KUMAR  
Member (Judicial)